

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

LLP.A.No.119/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th July, 2017, 10.30 A.M

Name of the Company	Alps Tradecom.LLP		
Under Section	60,61,62		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

i) AKHILESH KUMAR SHRIVASTAVA, ADVOCATE } Petitioner
 ii) AKASH KUMAR SHARMA, PCS }

Akash Sharma
 26/07/2017

ORDER

Ld. Pr. CS for the petitioners has filed the consent letters of the partners of LLP but these consent letters are not in the form an affidavit.

Petitioners have not annexed the audited balance sheet for the financial year 2015-16 and provisional balance sheet for the financial year 2016-17.

Petitioners are directed to file supplementary affidavit annexing all the consent letters of the partners along with the audited

balance sheet for the financial year 2015-16 and provisional balance sheet for the financial year 2016-17 within 3 weeks from today.

List the matter on 28/08/2017.

S. P.
(Vijai Pratap Singh)
Member (J)